

पेच से बिल्कुल नावाकफि था और बिल्कुल कुछ नहीं जानता था ?

[कहा मैं जान सकता हूँ कि ओल्हेक]

तैम मैं जो हमारी पेलोन्स की तैम
 लगी तैम असा मेलिजोर एक अिसा आदमी
 तैम जो पेलोन्स के दाऊ पीच से बालक
 न्वाकफ तैम ओर बालक कच्चे नैम

[जानता है -]

The Deputy Minister of Defence (Sardar Majithia): That is not a fact, Sir.

Financial aid to Commander Nanavati

*271. Shri Rajendra Singh: Will the Minister of Defence be pleased to state:

(a) whether Government have any intention to give further financial aid to Commander Nanavati to defend him in the Supreme Court; and

(b) the extent of such aid?

The Deputy Minister of Defence (Shri Raghuramalah): (a) No such proposal is under consideration.

(b) Does not arise.

WRITTEN ANSWERS TO QUESTIONS

Refinery in Gujerat

- *270. { Shri T. B. Vittal Rao:
 Shri D. C. Sharma:
 Shri Shree Narayan Das:
 Shrimati Ila Palchoudhuri:
 Shri Morarka:
 Shri Subiman Ghose:
 Shri Vidya Charan Shakla:
 Shri Rameshwar Tantia:
 Shri Sarju Pandey:
 Shri Ajit Singh Sarkadi:
 Shri Hem Raj:
 Dr. Ram Subhag Singh:
 Shri Achar:
 Shri Hem Barua:
 Shri Braj Raj Singh:
 Shri P. R. Patel:
 Shri A. M. Gandhi:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have considered again the question of setting up a refinery in the Cambay region;

(b) if so, the nature of decision arrived at; and

(c) what will be the capacity of the proposed new refinery?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a). Yes, Sir.

(b) and (c). To establish a refinery with a capacity of about 1 to 1.5 million tons per annum, if possible.

Loss in Excise Duties

- *272. { Shrimati Ila Palchoudhuri:
 Shri Hem Barua:

Will the Minister of Finance be pleased to state:

(a) whether Government of India's attention has been drawn to a news appearing in the 'Blitz News Magazine' dated September 24, 1960, to the effect that owing to the failure of the Bombay Port Trust authorities to check the 'load line' of incoming and outgoing oil tankers, the Government of India have been losing crores of rupees in excise duties since 1955;

(b) whether any enquiry has been made into this matter; and

(c) if so, with what result?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) and (b). Yes, Sir.

(c). The duty being collected, on the actual quantity discharged from or loaded into the tanker, the question of loss of revenue owing to the alleged failure of the Bombay Port Trust to check the 'load line' does not arise.